

IN THE CENTRAL ADMINISTRATIVE TRIBUNAL

JODHPUR BENCH, JODHPUR

ORDER SHEET

APPLICATION NO.....OF

Applicant(s)

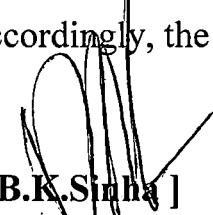
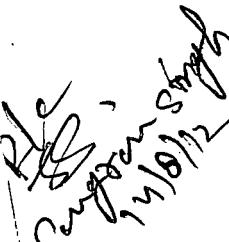
Respondent(s)

Advocate for

Advocate for

Applicant(s)

Respondent(s)

Notes of the Registry	Orders of the Tribunal
	<p><u>OA No. 190/2011</u> <u>Date of Order : 01.08.2012</u></p> <p>Mr. J.K.Mishra, proxy counsel for Mr. A.K. Kaushik, Counsel for applicant. Mr. Govind Suthar, proxy counsel for Mr. Manoj Bhandari, Counsel for respondents.</p> <p>Learned counsel for the applicant wants to withdraw the OA. Accordingly, the OA is dismissed as not pressed.</p> <p> [B.K.Sinha] Administrative Member</p> <p> [G. Shanthappa] Judicial Member</p> <p><u>rss</u></p> <p> B.K. Sinha 01/08/12</p> <p> G. Shanthappa 01/08/12</p>